

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.579/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company	Abhishek Stock Broking Services Pvt.Ltd & Ors.-Vs-Shree Ganesh Jewellery House (I) Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Mr. Anirban Ray, Adv	Applicant	Nakul Chakraborty 22.11.2017
2.	Mr. Arnika Chakraborty, Adv.		
3.	Ms. Nikunj Bera Adv.		

ORDER

Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

It appears that notice has been issued on the corporate debtor but it has not been served on the corporate debtor. Ld. Counsel for the financial creditor is directed to receive the notice from the Court Officer and make effective service on the corporate debtor and thereafter file affidavit of service within 7 days.

List on 19/12/2017 for admission.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)